

period and terms as may be prescribed by the said authority.

[*Translation*]

**Violation of Safety Norms  
by Construction Companies**

2456. SHRI PRABHASH CHANDRA TIWARI: Will the Minister of LABOUR be pleased to state:

(a) whether as per the survey conducted by International Labour Organisation, most of the Indian Construction Companies are violating the Minimum Wages Act and prescribed safety norms in regard to their labourers;

(b) if so, the details thereof; and

(c) the steps being taken by the Government in this regard?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA): (a) to (c). Information is being collected and will be laid on the Table of the House.

**Ticket Booking at New Delhi Railway Station**

2457. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are aware that by allowing Ticket Booking for anywhere from any counter at all time there is a lot of rush on the New Delhi Railway Station during evening and passengers have to wait for long to buy tickets;

(b) if so, whether the Government have formulated any policy to reduce this rush on ticket counters;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) to (d) During the peak seasons such as Summer rush, Pooja rush and Christmas vacations waiting time at all reservation offices including in Delhi are for purchasing the tickets is relatively more as compared to other periods of the year.

Various steps taken and proposed to be taken by the railway for reducing the waiting time for purchasing tickets *inter-alia* include commissioning of additional computerised locations, provision of additional reservation/booking counters at the existing locations and commissioning of Self Printing Ticket machines etc.

[*English*]

**Tourist Circuits in Gujarat**

2458. SHRIMATI BHAVNA DEVRAJBHAI CHIKHALIA: Will the Minister of TOURISM be pleased to state:

(a) the details of the tourist circuits set up in the Gujarat particularly in coastal areas so far;

(b) whether the Government propose to assist the State Government to develop and modernise the above circuits; and

(c) if so, the tourist circuits identified for modernisation?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG): (a) to (c) The Ministry of Tourism has identified Dwarka, Palitana, Somnath and Udwada as pilgrim centres under the Integrated Development of Pilgrim Centres Scheme, wherein the Government of India provides Central Financial Assistance on the basis of projects proposals received as per the guidelines.

In 1998-99, an amount of Rs. 30.00 lakhs has been sanctioned by the Ministry for Construction of Portable Dwelling Units at Kutch (Mandvi).

**Transmission system**

2459. SHRI K. KRISHNAMOORTHY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the procedure followed to streamline the existing transmission system in the country;

(b) whether the Doordarshan propose to introduce digital transmission; and

(c) if so, the time by which it is likely to be introduced?